

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Application No. 26 of 2019

M/s. Shree Shakambhari Marketing Petitioner

Versus

Hindustan Petroleum Corporation Limited and another

... .. Respondents

CORAM: HON'BLE THE CHIEF JUSTICE

For the Petitioner: Mr. Ajeet Kumar, Advocate

For the Respondent: Mr. Rahul Lamba, Advocate

Oral Order
03/Dated: 26.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

Put up on 10.07.2020 along with the counter affidavit filed on behalf of the respondents.

(D. Ravi Ranjan, C.J.)